| | DEFECTIVE REPORT LIST | | | | |
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| | DEFECTIVE REPORT OF 13-07-2022 | | | | |
| Sl no. | Case Number | Advocate for Petioner/Caveator | Defects as per S.R. | | |
| 1 | WP(C)/17218/2022 | RAMACHANDRA PANIGRAHY | 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION | | |
| 2 | WP(C)/15948/2022 | NIRANJAN PANDA | OTHERS. ONE SIDED COPY OF ANNX -2 TO BE FILED. OTHERS. DATE IN PRAYER PORTION OF W.P. NOT FURNISHED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. | | |
| 3 | WP(C)/16094/2022 | ABHISHEK SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. | | |
| 4 | WP(C)/16669/2022 | P.C.CHHINCHANI | OTHERS. PG. NO. 9,10,20, 22 & 23 NOT LEGIBLE. | | |
| 5 | WP(C)/16921/2022 | SRINIVAS MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. | | |

| 6 | WP(C)/17131/2022 | BHABANI SANKAR TRIPATHY (1) | OTHERS. LOGO OF RS 50 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 7 | WP(C)/16670/2022 | P.C.CHHINCHANI | OTHERS. PG. NO. 9, 10, 17, 20, 22 & 23 NOT LEGIBLE. |
| 8 | WP(C)/16718/2022 | DEVI PRASAD DASH | OTHERS. PG. NO. 21 NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 9 | WP(C)/16952/2022 | DURGA PRASANNA MISHRA | 23. NOMENCLATURE NOT CORRECTLY FURNISHED . |
| 10 | WP(C)/16957/2022 | DR. JITENDRA KUMAR LENKA | OTHERS. NEAT COPY OF PG. 83, 84 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | WP(C)/17024/2022 | P.C.MISHRA | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 12 | WP(C)/17331/2022 | BUDHADEV ROUTRAY | 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 13 | WP(C)/16821/2022 | DR. JITENDRA KUMAR LENKA | OTHERS. NEAT COPY OF PG. 19, 24, 25, 28, 30 & 31 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 | WP(C)/17136/2022 | PRADEEP KUMAR DAS | OTHERS. NEAT COPY OF PG. 18 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 15 | WP(C)/16941/2022 | BIBHUTI BHUSAN MISHRA | OTHERS. NEAT COPY OF PG. 10 TO 12 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 16 | WP(C)/17063/2022 | SARADA PRASAD DASH | OTHERS. PG. NO. 9 NOT LEGIBLE. |
| 17 | WP(C)/17135/2022 | BHABANI SANKAR TRIPATHY (1) | OTHERS. LOGO OF RS 50 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 | WP(C)/17134/2022 | BHABANI SANKAR TRIPATHY (1) | OTHERS. NEAT COPY OF PG. 20 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | WP(C)/16991/2022 | AJAYA KUMAR MOHARANA | OTHERS. NEAT COPY OF PG. 11 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 15. ALL PAPERS NOT PROPERLY SIGNED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 20 | WP(C)/16845/2022 | KISHORE CHANDRA PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 21 | WP(C)/16671/2022 | P.C.CHHINCHANI | OTHERS. PG. NO. 9,10,12, 20, 22 & 23 NOT LEGIBLE. |
| 22 | WP(C)/17088/2022 | К.С.МАЈНІ | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 23 | WP(C)/17091/2022 | К.С.МАЈНІ | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 24 | WP(C)/16236/2022 | LAXMI PRASAD | OTHERS. NEAT COPY OF PG. 14 TO |

| | | DWIVEDY | BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 25 | WP(C)/15814/2022 | BHAWANI SANKAR PANIGRAHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 26 | WP(C)/16587/2022 | PRASANTA KUMAR PANDA | OTHERS. DATE OF ANX-12 AS AVERRED IN PARA 25 NOT TALLY. OTHERS. CORRECTIONS MADE WITHOUT INITIALS OF NOTARY. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | WP(C)/17061/2022 | PRASANTA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | WP(C)/16610/2022 | SATYABRATA SENAPATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 29 | WP(C)/17060/2022 | PRASANTA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 30 | WP(C)/16949/2022 | BISWAJIT MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 31 | WP(C)/16709/2022 | RANJIT SAMAL | OTHERS. PG. NO. 16 TO 21 & 43 ARE TO BE ATTESTED. OTHERS. LEGIBLE COPY OF PG. 24 TO 27, 30 & 32 ARE TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 32 | WP(C)/17246/2022 | SUBAS CHANDRA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | WP(C)/16243/2022 | LAXMI PRASAD DWIVEDY | OTHERS. NEAT COPY OF PG. 15 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 34 | WP(C)/16879/2022 | BIJAY JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 35 | CRLMP/1373/2022 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 36 | CRLMP/1378/2022 | JYOTIRMAYA SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 37 | CRLMP/1372/2022 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 38 | CRLMP/1371/2022 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 39 | WP(C)/17294/2022 | KAJAL SAHOO | OTHERS. NEAT COPY OF PG. 59, 78, 83, 86, 89, 96, 98, 99, 101 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 40 | CRLREV/302/2022 | AMITAV TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT |

| | | | FURNISHED/INCORRECTLY MENTIONED |
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| 41 | WP(C)/16566/2022 | DEEPAK KU SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 42 | WP(C)/16567/2022 | DEEPAK KU SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 43 | WP(C)/16310/2022 | DEEPAK KU SAHOO | OTHERS. CORRECTIONS MADE WITHOUT INITIALS OF NOTARY. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 44 | WP(C)/16584/2022 | PRASANTA KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | WP(C)/16765/2022 | SATYABRATA MOHANTY 1 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | WP(C)/15885/2022 | BIMBISAR DASH | OTHERS. LEGIBLE COPY OF PG. 84 & NEAT COPY OF PG. 97 TO BE FILED. OTHERS. DATE MENTIONED IN ANNX 16 DOES NOT TALLY WITH THAT OF INDEX AND AVERMENT OF W.P 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 47 | WP(C)/15899/2022 | GYANA RANJAN SETHI | OTHERS. LEGIBLE COPY OF PG. 68 & 70 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY |

| | | | STAMPED,EXECUTED,ACCEPTED. |
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| 48 | WP(C)/16930/2022 | SANJIB MOHANTY | OTHERS. RS 50 /- HOLOGRAM FEE TO BE PAID OTHERS. NEAT COPY OF PG.20 & 21 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 49 | WP(C)/16710/2022 | RANJIT SAMAL | OTHERS. NEAT COPY OF PG. 27, 28 & 29 TO BE FILED. OTHERS. PG. 16 TO 20 & 46 ARE TO BE ATTESTED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 50 | WP(C)/16711/2022 | RANJIT SAMAL | OTHERS. NEAT & LEGIBLE COPIES OF PGS. 26 TO 35 ARE TO BE FILED. OTHERS. PGS. 16 TO 22 & 46 ARE TO BE ATTESTED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 51 | WP(C)/17249/2022 | SUBAS CHANDRA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | WP(C)/17403/2022 | BIDYALOK MOHAPATRA | OTHERS. PG. NO. 8 NOT LEGIBLE. OTHERS. COURT FEE OF RS. 6/- TO BE PAID IN I.A |
| 53 | WP(C)/16733/2022 | RANJIT SAMAL | OTHERS. NEAT COPY OF PG. 27 TO 31 & 34 TO 36 ARE TO BE FILED. OTHERS. PGS. 16 TO 23 & 47 ARE TO BE ATTESTED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 54 | WP(C)/17386/2022 | PRASANTA KUMAR TRIPATHY | 3. AUTHENTICATION FEE IS DEFICIENT. |

| 55 | WP(C)/15930/2022 | DILLIP KUMAR MOHAPATRA | OTHERS. PGS. 9,10,12,14,16,18,20,22,24,26,& 28 ARE TO BE ATTESTED. OTHERS. THE NAME OF THE PETNR. HAS BEEN NOTED AS RANJAN KUMAR BRAHAMA BOTH AT CCAUSE TITLE AND AFFIDAVIT, HE HAS SIGNED THE AFFIDAVIT AS WELL AS V. NAMA AS RANJAN KUMAR BRAHMA. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 56 | WP(C)/15869/2022 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 57 | WP(C)/15833/2022 | SRI PITAMBAR PANDA | OTHERS. LEGIBLE COPY OF PG. 25 & 26 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 58 | WP(C)/17390/2022 | GYANA RANJAN SETHI | OTHERS. SERIAL NOS. OF THE PARAGRAPH NOT CORRECTLY FURNISHED. |
| 59 | WP(C)/15806/2022 | ACHYUTANANDA PATTNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 60 | WP(C)/15859/2022 | MAHESWAR MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 61 | WP(C)/17321/2022 | SHIVSANKAR MOHANTY | 3. AUTHENTICATION FEE IS DEFICIENT. |
| 62 | WP(C)/17323/2022 | SHIVSANKAR MOHANTY | OTHERS. THE DATE OF IMPUGNED ORDER MENTIONED IN THE PRAYER IS NOT TALLY WITH THE ORDER MENTIONED IN THE C.COPY OF ORDER VIDE ANX-4. 3. AUTHENTICATION FEE IS |

| | | | DEFICIENT. |
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| 63 | WP(C)/15939/2022 | KSHIROD KUMAR ROUT | OTHERS. NEAT & LEGIBLE COPY OF PG. 24,26, & 36 TO 39 TO BE FILED. OTHERS. PG. 28 IS NOT ATTESTED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 64 | CRLMP/1382/2022 | RAMESH AGRAWAL | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 65 | WP(C)/17353/2022 | RUPESH KUMAR KANUNGO | OTHERS. NEAT COPY OF PG. 15 TO BE FILED. |
| 66 | WP(C)/15932/2022 | SADASIVA PATRA 1 | OTHERS. LEGIBLE COPY OF PAGE 25 & 26TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 67 | WP(C)/15921/2022 | M.PRATAP @ PRATAP KUMAR MOHAPATRA | OTHERS. RS 50 /- HCBAW FEE IN SHAPE OF HOLOGRAM TO BE AFFIXED. OTHERS. PG. 60 OF ANX-6 IS FOUND MISSING WHERE AS PG.59 IS DOUBLED. 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 68 | WP(C)/15870/2022 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | WP(C)/16005/2022 | BIBHUTI BHUSAN | OTHERS. PG. 29 TO 39, 42, 45 TO 51, |

| | | SWAIN | 62, 67, 74 NOT LEGIBLE. OTHERS. ANX-7 NOT ATTESTED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
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| 70 | WP(C)/16061/2022 | MONOMOY BASU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | WP(C)/16932/2022 | SANJIB MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 72 | WP(C)/16059/2022 | SAILAZA NANDAN DAS, ASC | 8. CAUSE TITLE NOT IN ORDER. |
| 73 | WP(C)/16931/2022 | SANJIB MOHANTY | OTHERS. RS 50 /- HOLOGRAM FEE TO BE PAID . OTHERS. NEAT COPY OF PG. 11, 24 & 25 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 74 | CRLA/556/2022 | JNYANANANDA PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 75 | CRLA/553/2022 | J.N.PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 76 | WP(C)/16265/2022 | BIBHUTI BHUSAN SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | WP(C)/16095/2022 | SAMAYA KUMAR RAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 78 | WP(C)/16014/2022 | NIRANJAN LENKA | OTHERS. PG. NO. 33 & 38 NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 79 | WP(C)/16235/2022 | H.N.MOHAPATRA | OTHERS. NEAT COPY OF PG. 9,10, 12 & NEAT & LEGIBLE COPY OF PG.13 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 80 | WP(C)/16278/2022 | B.R.MAHARATHA | OTHERS. NEAT COPY OF PG. 8 TO 11, 14, 15 TO BE FILED. OTHERS. PG. 20 TO BE ATTESTED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 81 | WP(C)/16281/2022 | JATESWAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 82 | WP(C)/16282/2022 | B.R.MAHARATHA | OTHERS. LEGIBLE & NEAT COPY OF PG.9 TO 11 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 83 | WP(C)/16283/2022 | ACHYUTANANDA PATTNAIK | OTHERS. LEGIBLE COPY OF PG. 30 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 84 | WP(C)/16237/2022 | LAXMI PRASAD DWIVEDY | OTHERS. NEAT & LEGIBLE COPY OF PG.10 & 13 TO BE FILED . 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | WP(C)/16284/2022 | B.R.MAHARATHA | OTHERS. NEAT COPY OF PG. 9 & 10 TO BE FILED. OTHERS. DATE OF REPRESENTATION MENTIONED IN ANX-3 DOES NOT TALLY WITH THAT OF INDEX AND AVERMENT OF WP 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 86 | WP(C)/17252/2022 | SUKANTA KUMAR MISHRA | OTHERS. PG. NO.44 TO 54 NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 87 | WP(C)/16042/2022 | DINESH KUMAR PANDA | OTHERS. PG. NO. 16 & 29 NOT LEGIBLE. 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 88 | WP(C)/16267/2022 | LALATENDU SAMANTARAY | OTHERS. PG. NO. 13, 14 & 16 NOT LEGIBLE. |
| 89 | WP(C)/17146/2022 | SHIVSANKAR MOHANTY | OTHERS. PRAYER OF I.A PETN. NOT SIGNED BY THE ADVOCATE. OTHERS. DESCRIPTION MADE IN THE INDEX UNDER ANX-12 SEEMS TO BE WRONG & NOT TALLY WITH THE DATE OF ORDER FURNISHED VIDE ANX-12. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY |

| | | | NOT FILED |
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| 90 | WP(C)/16287/2022 | SASWATI MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 91 | WP(C)/16211/2022 | NIRANJAN PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 92 | WP(C)/16092/2022 | LAXMI KANTA MOHANTY | OTHERS. ANX-2 NOT NEAT. |
| 93 | WP(C)/16682/2022 | LAXMIKANTA MOHANTY | OTHERS. DATE OF ANX-1 AS MENTIONED IN INDEX NOT TALLY TO ANNEX-1 AS ANNEXED. OTHERS. DATE OF ANX-2 AS MENTIONED IN INDEX & PETN. NOT TALLY TO ANNEX-2 AS ANNEXED. |
| 94 | WP(C)/16200/2022 | SATYABRATA SENAPATI | OTHERS. PG. NO.20 & 22 NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

| 95 | WP(C)/16787/2022 | LALITENDU MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 96 | CRLMP/1383/2022 | BHABANI SANKAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 97 | WP(C)/16271/2022 | RABINDRA NATH PRUSTY | OTHERS. PARAGRAPHS NOT CORRECTLY NUMBERED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 98 | WP(C)/17045/2022 | DR.PURUSOTTAM CHULI | OTHERS. WELFARE FEE OF RS 20 /- PAID & DEFICIT WELFARE FEE OF RS 30/- BE PAID IN V.NAMA 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 99 | WP(C)/17064/2022 | SUKANTA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 100 | WP(C)/17046/2022 | DR. PURUSOTTAM CHULI | OTHERS. WELFARE FEE OF RS 20 /- PAID & DEFICIT WELFARE FEE OF RS 30/- BE PAID IN V.NAMA 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 101 | WP(C)/16702/2022 | SIDHARTH PRASAD DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 102 | WP(C)/16865/2022 | PRAFULLA KUMAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 103 | WP(C)/16835/2022 | SATYA SHIVA DASH | OTHERS. PG. NO. 11 & 12 NOT LEGIBLE. |

| 104 | WP(C)/17010/2022 | KRISHNA CHANDRA SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
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| 105 | WP(C)/16165/2022 | D.P.JENA | OTHERS. PG. NO. 7 & 8 NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 106 | WP(C)/16167/2022 | UPENDRA KUMAR SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 107 | WP(C)/17308/2022 | PRASANNA KUMAR MISHRA | OTHERS. PG. 13 TO 16 NOT NEAT & LEGIBLE. |
| 108 | WP(C)/16250/2022 | GOPINATH MISHRA | OTHERS. PG. 13 TO 16 NOT NEAT & LEGIBLE. OTHERS. REFERENCE CERT. FURNISHED BUT STATUS OF CASES NOT FURNISHED. |
| 109 | WP(C)/16252/2022 | GOPINATH MISHRA | OTHERS. PG. 10,13, 14 &15 NOT NEAT & LEGIBLE. OTHERS. REFERENCE CERT. FURNISHED BUT STATUS OF |

| | | | CASES NOT FURNISHED. |
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| 110 | WP(C)/16102/2022 | UDIT RANJAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 111 | WP(C)/16113/2022 | S.N.B.RAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 112 | WP(C)/16216/2022 | SIDHARTHA RAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 113 | WP(C)/16213/2022 | NIRANJAN PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 114 | WP(C)/16168/2022 | UPENDRA KUMAR SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 115 | WP(C)/16151/2022 | GOUTAM CHARAN ROUT | OTHERS. PG. 21 & 30 NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
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| 116 | WP(C)/17108/2022 | SATYA NARAYAN MISHRA 4 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 117 | WP(C)/17123/2022 | SATYA NARAYAN MISHRA 4 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 118 | WP(C)/17121/2022 | SATYA NARAYAN MISHRA 4 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 119 | WP(C)/17272/2022 | KRISHNA CHANDRA SAHU | OTHERS. NEAT COPY OF PG. 15 & 16 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 120 | WP(C)/16227/2022 | KANANBALA ROY CHOUDHURY | OTHERS. PG. NO. 21 NOT LEGIBLE. OTHERS. C.COPY OF ANX-3 NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8. CAUSE TITLE NOT IN ORDER. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 121 | WP(C)/16298/2022 | KANANBALA ROY | OTHERS. ANX-6 NOT ATTESTED. OTHERS. C.COPY OF ANX-4 NOT |

| | | CHOUDHURY | FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8. CAUSE TITLE NOT IN ORDER. |
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| 122 | WP(C)/16285/2022 | PIYUSH KUMAR MISHRA | OTHERS. PG. NO. 37 NOT LEGIBLE. OTHERS. ANNEXURES ARE NOT ATTESTED. 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 123 | WP(C)/16228/2022 | BINAYA KUMAR MOHANTY | OTHERS. ANX-2 NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 124 | WP(C)/16503/2022 | ANUP UDAYA SENAPATI | OTHERS. HCBA FEE OF RS 50/- NOT PAID. OTHERS. PG. NOS. 12 & 13 NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |

| | | | 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 125 | WP(C)/16505/2022 | ANUP UDAYA SENAPATI | OTHERS. HCBA FEE OF RS 50/- NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 126 | WP(C)/15644/2022 | | OTHERS. RULE-8 OF THE OHC(PIL) RULE NOT COMPLIED WITH. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |

| 127 | WP(C)/17464/2022 | SUSANTA KUMAR DASH | OTHERS. C.COPY OF ANX-6 NOT FILED. |
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| 128 | WP(C)/17313/2022 | LAXMAN BHOI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 129 | WP(C)/17320/2022 | LAXMAN BHOI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 130 | WP(C)/16506/2022 | ANUP UDAYA SENAPATI | OTHERS. HCBA FEE OF RS 50/- NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE |

| | | | SPACING NOT PROPER 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 131 | WP(C)/17005/2022 | SANTOSH KUMAR MAHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 132 | WP(C)/17006/2022 | SANJIB KUMAR BHANJADEO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 27. PETITIONS/APPEALS/APPLICATION NOT IN PROPER FONT/NOT IN PROPER FONT SIZE |
| 133 | WP(C)/16508/2022 | ANUP UDAYA SENAPATI | OTHERS. HCBA FEE OF RS 50/- NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER |

| | | NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION OTHERS. THE DATE MENTIONED |
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| 134 WP(C)/16292/20 | KEDAR CHANDRA SARANGI | IN THE INDX AS WELL ASIN THE BODY OF THE PETN. IN RESPECT OF A-4 DO NOT TALLY TO THE CONCERNED DOCUMENT. 1. COURT FEE IS DEFICIENT. 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |